

LIKARJUN): (a) The lights of II Class compartments of 161 Up Tata-Amritsar Express at night function satisfactorily.

(b) No. Defects if any, noticed or reported are attended to.

(c) With a view to improve the lighting on these trains, staff are regularly instructed to ensure good and satisfactory lighting.

Permission to construct sulphuric Acid Tank near Salt Berth in Tuticorin Port

1503. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the present Chairman and Assistant Traffic Manager, Tuticorin Port Trust have permitted M/s. S.P.I.C. to construct sulphuric acid tank near salt berth on the condition that M/s. S.P.I.C. should give only ground rent; and

(b) whether it is also a fact that the previous Chief Engineer (Administration) and the Traffic Manager refused to give permission to M/s. S.P.I.C. to building such a tank on the ground that acid tank would damage the port?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) In January 1979, M/s. S.P.I.C. has been permitted to erect acid storage tanks near salt berth in the interest of the growth of traffic. They were allotted land for construction of storage tanks on the usual forms and conditions approved by the Government for the long term lease. Besides, groups rent, a minimum guarantee of Charfage dues for minimum import of 60,000 tonnes of phosphoric acid per annum is also chargeable from M/s. S.P.I.C. as per the terms and conditions.

(b) No, Sir.

Manufactured Wagons stabled

1504. PROF. MADHU DANDA-VATE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons which are already manufactured but are stabled due to want of wheel-sets; and

(b) how much time will be required for the import of wheel-sets from other countries so that all the stabled wagons may be put into operation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) As on 31-1-1981, 1,045 wagons in terms of four wheelers were lying stabled in the premises of wagon building units for want of wheelsets.

(b) Arrangements for matching imports of wheelsets for wagon production requirements and for releasing wagons stabled have been made. It is expected that all the stabled wagons would be released progressively within the next 4-5 months.

Development of Dadar Station

1505. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government intend to develop Dadar (Bombay-Maharashtra) Station so as to facilitate inter-change between Central and Western Railways; and

(b) if so, when the work will start and the period for the completion of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). With the opening of the Diva—Bassein Link and the consequential possible

reduction of Goods Traffic moving via Dadar, the Government are contemplating to provide additional coaching facilities at Dadar. The scheme is yet to be formulated.

Per capita expenditure incurred to Health Care Programmes

1506. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 1506 on the 27th November, 1980 re. per capita expenditure incurred on health care programme and state:

(a) whether it is a fact that grants given by the World Health Organisation are taken into account while calculating the per capita annual expenditure incurred on Health Care Programme; and

(b) if so, the total amount received from World Health Organisation and other International Agencies in this behalf during the years 1973-74 to 1976-77?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). The information is being collected and will be laid on the Table of the House.

Koraput—Rayagada Line

1507. SHRI GIRIDHAR GOMANGO:

SHRI K. PRADHANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry have received survey report of rail line from Koraput to Rayagada from M/s. Rail India Technical and Economic Services;

(b) if so, the details thereof;

(c) whether the survey report has been examined by the concerned authority of his Ministry;

(d) the result of examination thereof;

(e) whether the said survey report will be sent to the Planning Commission for approval to include in the financial year 1981-82 for construction;

(f) if so, when; and

(g) the steps taken by his Ministry in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (g). The survey report has been received in the middle of January 1981 and is being examined in the different Directorates of the Ministry of Railways. Investment decision will be taken in consultation with the Planning Commission after evaluation of the survey report. The question of including this line for construction in the 6th Plan period is already under active consideration.

The objectives of the proposed Koraput-Rayagada line are to serve as an alternate route to Kottavalasa-Kirandul railway line whose throughput is limited to 10 million tonnes per annum for movement of iron ore for export to Japan and for use in the steel Plant at Visakhapatnam and to serve the proposed Alumina Complex at Damanjodi. The main features of the survey are:

Length of Koraput-Rayagada line	. 174.32 kms.
Estimated cost	. Rs. 112.10 crores
Number of stations	. 12
Estimated earnings from all traffic	. Rs. 39.95 crores
Working expenses (6th year of earning)	Rs. 25.76 crores
Internal rate of return	. 10.32%

Vacuum Certificates from Coal Pilots

1508. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a telegram from the Divisional